

DIVISION BENCH  
COURT - II

**S-11**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/70(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> MAY 2024**

IN THE MATTER OF	PARTHA ROY VS DHANVRIDHI COMMERCIAL PVT LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

None

**ORDER**

1. None for the parties.
2. Registry is directed to issue notice to both the parties by way of speed post and by e-mail and place the tracking information on record.
3. List this matter on **12<sup>th</sup> July, 2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**